

39

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 09/(MAH)/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Brightpoit Idnia Pvt.Ltd.  
V/s  
The Mobilestore Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) Adv. Archan Shah, alw

Adv. Girilca for Respondent  
ilb Rajani Associates *Dr.*

② Sr Adv Nitin Thakkar.

Adv Kedar Waghr  
Adv Sagar Waghr  
Adv Sayali Pun *Applicant S.P.*

ORDER

CP 09/I&BP/NCLT/MB/MAH/2018

At request of the parties, list this matter on 8.2.2017.

*Sd/-*

V. NALLASENAPATHY  
Member (Technical)

*Sd/-*

B.S.V. PRAKASH KUMAR  
Member (Judicial)